

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 829/252(3)/ND/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018.


NAME OF THE COMPANY: M/s. Adarsh Garment Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252(3)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	For the Petitioner:	Mr. Chandradip Bharati, Advocate		
	For the Respondent:	Ms. Kusum Yadav, Company Prosecutor, ROC		

ORDER

Report of the ROC is on record. Additional documents by way of Income Tax and Form 26 AS are required to be filed. Let the same be placed on record. To come up for further consideration on 8th October, 2018.


(Ina Malhotra)
(Member (J))